

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:174  
ANSWERED ON:23.02.2010  
ANTI NAXAL MEASURES  
Namdhari Shri Inder Singh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government has mooted any integrated programme to contain naxal activities in the States like Chhattisgarh, Jharkhand, Orissa and West Bengal etc.;
- (b) if so, the details thereof;
- (c) whether any concrete steps have been taken/being taken to bring the naxalites in to the mainstream of the society; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (d) : Government has adopted an integrated approach in dealing with LWE activities in the arenas of security, development and public perception. State Governments deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts over a wide range of schemes, which include deployment of Central paramilitary SRE) scheme; filling up critical infrastructure gaps under the scheme for forces (CPMFs); sanction of India Reserve (IR) battalions; setting up of Counter Insurgency and Anti-Terrorism (CIAT) school; modernization and upgradation of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Force (MPF Scheme); re-imburement of security-related expenditure under the Security Related Expenditure (Special Infrastructure in Leftwing Extremist affected States; assistance in training of State police through Ministry of Defence, Central Police Organizations and Bureau of Police Research and Development; sharing of Intelligence; facilitating inter- state coordination; assistance in community policing and civil actions and assistance in development works through different Central Ministries. The States have their own surrender and rehabilitation policies. Government of India reimburses to the State Government as per the guidelines for surrender-cum-rehabilitation of naxalites in the naxal affected States which inter alia provides for an immediate grant of Rs. 1.5 lakh, a stipend of Rs. 2000/- for a period of three years, vocational training and cash incentives for surrender of weapons.